

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

LD – VC – CW - 8/2020
Nagpur Parents Welfare Organisation
Vs.
The District Collector, Nagpur and others

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Mr. Anil Kumar, Advocate for the petitioners

CORAM : MANISH PITALE, J.

DATED : APRIL 30, 2020

Hearing was conducted through video conferencing. The learned counsel appearing for the parties stated that the audio and video quality was proper.

The learned counsel for the petitioners states that Writ Petition No. 1584/2020 also concerns the same subject matter, although it is a petition filed by the teachers of the school.

In the interest of justice, list the present petition along Writ Petition No. 1584/2020 on 05/05/2020.

JUDGE